

2. The Management of HAL have not resorted to any vindictive or arbitrary step against the officers of the Association. On the other hand, Management is giving due consideration to their legitimate complaints.

A.I.R. and T.V. coverage of proceedings of Houses of Parliament

*116. SHRI RAJ KRISHNA DAWN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware of the fact that A.I.R. and T.V. do not broadcast so widely and frequently the discussions on topics related to rural and agricultural programmes, developments arising out of questions, answers, calling attentions etc. in the Houses of Parliament;

(b) if so, the reasons for such important omissions which are of great importance to the majority of our population all over India; and

(c) if so, what other active programmes are planned by the Government to give due importance to the long-awaited rural-based broadcastings?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (c). Akashvani and Doordarshan programmes give due importance to rural, agricultural and other development oriented news. Within the constraints of the limited time available to them, they cover all important proceedings in the Parliament, including those pertaining to rural and agricultural matters. As part of the effort progressively to increase specific rural-oriented agricultural programmes, it is proposed to add 19 Farm and Home Units in the AIR in the Sixth Plan period to the 49 already existing.

New Unit of HAL in U.P.

*117. SHRI S. R. DAMANI: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) whether it is a fact that a new unit of Hindustan Aeronautics Limited will be set up in U.P. for the manufacture of Jaguar components;

(b) whether any other locations are also under consideration for the purpose; and

(c) whether the capacity of different Hindustan Aeronautics Limited Units in the country is fully utilised. If not, will it be utilised for the manufacture of Jaguar components?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF SHER SINGH): (a) and (b). A proposal for setting up a new unit for the manufacture of new avionics, equipment, primarily for the Jaguar aircraft, is under consideration of Hindustan Aeronautics Limited. The location of the new unit will be decided after its suitability is evaluated.

(c) The capacity of the avionics and accessories factories at Hyderabad and Lucknow is fully utilised. The capacity which is available in the aircraft factories of Hindustan Aeronautics Limited can not be utilised for the manufacture of avionics equipment of Jaguar aircraft.

Regular Commission to NCC Officers

*118. SHRI MADHAVRAO SCINDIA: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to refer to the reply given to Unstarred Question No. 4376 on the 20th December, 1978 and state:

(a) whether it is not a fact that suggestions/representations from the NCC Officers granted short service regular commissions under AI 201/54 are